IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-BA-44-2020

Mr. Britto @ Ashwin Rodrigues	
through next friend Jose Rodrigues	Petitioner

Versus

State of Goa & Anr.

... Respondents

Shri Pavithran A.V., Advocate for the Petitioner. Shri G. Nagvekar, Additional Public Prosecutor for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 15th September 2020

P.C. :

For the respondents' say, post the matter on 22.09.2020.

DAMA SESHADRI NAIDU, J.

NH